

GOVERNMENT OF INDIA  
MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 158**  
TO BE ANSWERED ON 22.07.2024

**COST AND TIME OVERRUNS ON LARGE INFRASTRUCTURE PROJECTS**

158. SHRI MUKUL BALKRISHNA WASNIK:

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) whether it is a fact that over ₹5,01,000 crore is the cost overrun on 449 large infrastructure projects monitored by the Ministry and, if so, the details thereof;
- (b) measures that are being taken by Government to address the significant cost overruns;
- (c) whether Government has any plans to introduce a system to ensure that projects do not end up in such massive cost and time overrun; and
- (d) if so, the details thereof?

**ANSWER**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION, MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CULTURE [RAO INDERJIT SINGH]

(a) The Infrastructure and Project Monitoring Division (IPMD) of the Ministry of Statistics and Programme Implementation (MoSPI) is mandated to monitor time and cost overruns of Ongoing Central Sector Project costing ₹ 150 crore and above, based on the information provided by the project Implementing Agencies (IA), on Online Computerized Monitoring System (OCMS) of the MoSPI. As per the latest Flash Report for the month of **May 2024**, a total of 1817 projects are on the monitor of this Ministry, with 458 projects having cost overrun of ₹ 5,95,855.52 crores. The details of these projects may be seen in the Flash Report available at [www.cspm.gov.in](http://www.cspm.gov.in).

(b) (c) & (d) The important measures taken by the Government to restrict the cost escalation and ensure timely completion of projects are: Periodic review of projects under PRAGATI and rigorous project appraisal; On-line Computerized Monitoring System (OCMS) for better monitoring; setting up of Revised Cost Committees in the Ministries for fixing responsibility for time and cost overruns; regular review of infrastructure projects by the concerned administrative Ministries; and setting up of Central Sector Projects Coordination Committees (CSPCCs) in the States under the concerned Chief Secretaries for removal of bottlenecks and for facilitating the speedy implementation of major projects.

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